

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/54/IB/2017
PETITION NUMBER : CP/515/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : C.V MADHUSUDHANAN
NAME OF THE RESPONDENT(S) : SUMMER INDIA TEXTILES MILLS PVT LTD & 1
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

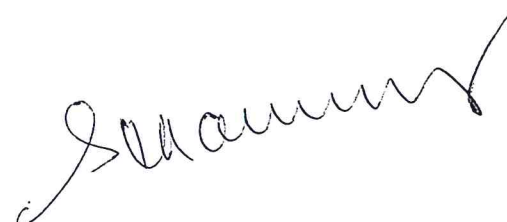
1. P. J. SRINIVAS
Counsel for Respondent

for CD



2. B. Manjula Devi, Adv
for KSR & Co

for RP



ORDER

Counsels for both the parties are present. Counsel for Mr. Prabhakaran, Chief Financial Officer has filed an affidavit stating therein that the RP may appoint 10 guards to look after the property of the Corporate Debtor along with 10 guards appointed earlier by the Corporate Debtor. Put up for further hearing on **23.02.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)